

59

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 387/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Daljita Financial & Technical Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Adv. Mana Bhide a/w Adv. Aastha Vidhi and Adv. Deeksha Sarafna for	Daljita Financial & Technical Services Pvt. Ltd. a/b Dave & Gruha & Co.	

ORDER

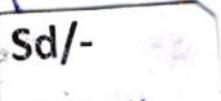
CSA 381/230-232/NCLT/MB/MAH/2017

CSA 387/230-232/NCLT/MB/MAH/2017

The Company Scheme Applications allowed.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)